

**BEFORE THE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH, NEW DELHI**

MA No. 46/2024

IN

Original Application No. 18/2023

Mritunjay Narayan Jha Vs. State of U.P.

AMENDED MEMO OF PARTIES (As Per order dated 29.04.2024)

Mritunjay Narayan Jha

....Applicant

VERSUS

1. State of U.P.

Through Chief Secretary, Secretariat Office, Lucknow

Email: cs-up@nic.in

.....RESPONDENT NO. 1

2. Uttar Pradesh Pollution Control Board

Through its Member Secretary

Building.No. TC-12V, Vibhuti Khand,

Gomti Nagar, Lucknow-226010

Email : ms@uppcb.in

.....RESPONDENT NO. 2